

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building,36, Janpath, New Delhi- 110001

Ph: 23753942, Fax-23753923

Petition No.407/TT/2014

Date: 27-11-2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: - Truing up of Transmission tariff for 2009-14 tariff block and determination of Transmission Tariff for 2014-19 tariff block for Madurai- Trivandrum 400 kV D/C Transmission System in Southern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 02-12-2015:-

- (i) The petitioner is required to place on record the copy of court order(s) regarding land compensation indicating the basis/amount of land compensation given in that order.

Yours faithfully,

(V.Sreenivas)
Deputy Chief (Legal)